Revival of PSUs

4038. SHRI CHITTABRATA MAJUMDAR: SHRI DIPANKAR MUKHERJEE:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of sick PSUs referred to BRPSE for revival/restructuring so far;
- (b) the number of revival schemes forwarded by BRPSE to Government;
- (c) the action taken on the recommendations, unit-wise; and
- (d) the action taken by Government to meet statutory dues like salary, wages, etc. of the workers of sick PSUs running on cash losses, which are yet to be referred to BRPSE for revival?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) The revival/restructuring proposals in respect of 19 sick PSEs have been referred to BRPSE as on 27.4.2005.

- (b) BRPSE has submitted its recommendations in respect of the revival proposals of 10 PSEs to the Government.
- (c) The recommendations of BRPSE have been communicated to the concerned administrative Ministry/Department for obtaining approval of the Competent Authority.
- (d) Government have advised CPSEs to pay the statutory dues of employees along with their salary/wages regularly.

National automotive testing and R&D infrastructure project in Tamil Nadu

- 4039. SHRI S.P.M. SYED KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government have recently received any request from the Chief Minister of Tamil Nadu for setting up of National Automotive Testing and R&D Infrastructure Project in Tamil Nadu;
 - (b) if so, whether Government have taken any action thereon;